

(16)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER : CP/79/2017

NAME OF THE APPLICANT : TABLETS INDIA LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAMAN Y
G.V. MOHAN KUMAR

Counsel for Petitioner

Gururaj

ORDER

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

^{sel}
S Vijayaraghavan
Member (Technical)

^{sa}
K Anantha Padmanabha Swamy
Member (Judicial)